## **Declaration of Assets and Liabilities**

Year- 2023-24

I, <u>Subhash Kumar Choudhary</u>, Son of <u>Sri. Chhedi Bhatia</u>, aged <u>53</u> years, belonging to Bihar Legislative Assembly, Patna Service and presently working as Assistant section officer of Bihar Legislative Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant 3 Etc. Name
(i) -	Cash	Rs. 20000/-	Asha Rani. Rs. 10000/-	Saurav Rs. 20000/-	Ankit kumar 6000/-	NIL.
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Saving Rs. 40000 SBI, Bihar Vidhan Mandal	13000/-	6000/-	NIL	NIL.
(iii)	Bonds, Debentures and Shares in companies	Rs .1000.00/-	NIL.	NIL.	NIL.	NIL.
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc.	Rs .75,000/- Rs .2,60,000/- Rs .1,25,000/- LIC Rs .10,000/- Rs .2,60,000/- PO PS 59120 LIC	Rs.1,25,000/- LIC	NIL.	NIL.	NIL.
(v)	Motor Vehicles (details of make, etc.)	HONDA SHINE	Honda Activa,	NIL.	NIL.	NIL.
(vi)	Jewelry (give details of weight and value)	GOLD 5 gram Rs. 23,000/-	GOLD- 210 gm Silver - 450gm	GOLD- 10gm	GOLD- 3gm	NIL.
(vii)	Other assets, such as values of claims	NIL	NIL.	NIL.	NIL.	NIL.

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

## B. <u>Details of Immovable assets</u>

/ interests

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	6 dur	NIL.	NIL.	NIL.	NIL.
(ii)	Non-Agricultural Land - Location(s)	NIL.	NIL.	NIL.	NIL.	NIL.

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	- Survey number(s) - Extent (Total measurement) -Current market value		1			
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL.	NIL.	NIL.	NIL.	NIL.
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	paternal house in joint family	NIL.	NIL.	NIL.	NIL.
(v)	Others (such as interest in property)	NIL.	NIL.	NIL.	NIL.	NIL.

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions	· 可以推荐。 · · · · · · · · · · · · · · · · · · ·	Min Committee of Consumption 1
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		
	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any	图的数据 1000 <del>—</del> 图 图 5 4 基 2	MERICA CAMPA NO SER
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN NoAQHPC6179K	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax	AND THE RESERVE OF THE PARTY OF	

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C. <u>Personal Detail</u>

GPF/CPF/PRAN No. :-

PTS/ BLA 1313

Gender

:-

(M/F)

Date of Birth

:-

3 1 1 2 1 9 7 0

(DD/MM/YYYY)

Class/Group

:-

В

M

(A/B/C)

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ASSISTANT, BIHAR LEGISLATIVE ASSEMBLY

(Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.)

Home District

MUZZAFARPUR

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature . Subhash. Kumax. Choradhary

Name of Employee: SUBHASH KUMAR CHAUDHARY

Place: PATNA

Designation: Assistant Section Officer

Date: .15/02/2024

Department: BIHAR LEGISLATIVE ASSEMBLY

**Note:** Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.